

***By e-mail/Special Messenger/Speed Post***

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-12/2018/1218/A**

**Dated:10.02.2023**

From: Shri. Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati - 781001.

To: The Principal Accountant General (A & E), Assam,  
Maidamgaon, Beltoal,  
Guwahati-781029

Sub: Assured Career Progression (ACP) and Functional Scale to the Officers  
of Assam Judicial Service.

Sir,

With reference to subject cited above, I am directed to forward herewith a list of 86 (Eighty Six) Judicial Officers i.e., 25 in Grade-II and 61 in Grade-III of the Assam Judicial Service, who have been granted with the benefit of 1<sup>st</sup> Stage of Assured Career Progression (ACP) and Functional Scale in Grade-II and Grade-III of the Assam Judicial Service.

**(A) Officers in Grade-II of the Assam Judicial Service ,who are granted  
1<sup>st</sup> stage ACP in Grade-II**

Sl. No	Name of the Officers	Date of Joining in Grade-II	Date of entitlement 1 <sup>st</sup> ACP	ACP granted
1.	Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	06.04.2016	06.04.2021	1 <sup>st</sup> stage ACP granted
2.	Shri Nur Muhammad Abdullah Ahmed , Chief Judicial Magistrate, Karimganj	31.08.2015	31.08.2020	1 <sup>st</sup> stage ACP granted
3.	Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Goalpara	18.08.2015	18.08.2020	1 <sup>st</sup> stage ACP granted
4.	Smti Mamta Bhadani, Chief Judicial Magistrate, Darrang, Mangaldoi	05.03.2016	05.03.2021	1 <sup>st</sup> stage ACP granted
5.	Shri Bankim Sarma, Chief Judicial Magistrate, Majuli	11.01.2016	11.01.2021	1 <sup>st</sup> stage ACP granted

6.	Smti Bipaakkhi Borthakur, Secretary, District Legal Services Authority, Charaideo	02.03.2016 (retrospective effect)	02.03.2021	1 <sup>st</sup> stage ACP granted
7.	Md. Mishbahul Hassan Ansari, Civil Judge & Asstt. Sessions Judge, Karbi Anglong, Diphu	11.01.2016	11.01.2021	1 <sup>st</sup> stage ACP granted
8.	Shri Chaturjya Prasad Talukdar, Chief Judicial Magistrate, Kamrup(M), Guwahati	22.01.2016	22.01.2021	1 <sup>st</sup> stage ACP granted
9.	Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate- cum-Civil Judge & Asstt. Sessions Judge, Charaideo	08.01.2016	08.01.2021	1 <sup>st</sup> stage ACP granted
10.	Shri Nurjamal Haque, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati	05.03.2016	05.03.2021	1 <sup>st</sup> stage ACP granted
11.	Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar	11.01.2016	11.01.2021	1 <sup>st</sup> stage ACP granted
12.	Shri Imdad Ahmed, Chief Judicial Magistrate, Nalbari	15.03.2016	15.03.2021	1 <sup>st</sup> stage ACP granted
13.	Shri Kiran Lal Baishnab, Civil Judge & Asstt. Sessions Judge, Hailakandi	11.01.2016	11.01.2021	1 <sup>st</sup> stage ACP granted
14.	Shri Anup Khanal, Secretary, District Legal Services Authority, Lakhimpur	03.07.2017	03.07.2022	1 <sup>st</sup> stage ACP granted
15.	Smti Shivani Handique, Research Officer, Judicial Academy, Assam	03.07.2017	03.07.2022	1 <sup>st</sup> stage ACP granted
16.	Shri Pranab Sarma, Chief Judicial Magistrate, Nagaon	30.06.2017	30.06.2022	1 <sup>st</sup> stage ACP granted
17.	Smti Sujata Dutta, Secretary, District Legal Services Authority, Kamrup (M), Guwahati	04.08.2017	04.08.2022	1 <sup>st</sup> stage ACP granted
18.	Shri Ankur Bhuyan, Counsellor, Family Court, Dhubri	23.06.2017	23.06.2022	1 <sup>st</sup> stage ACP granted
19.	Shri Nayan Jyoti Dutta, Chief Judicial Magistrate- cum-Civil Judge & Asstt. Sessions Judge, Hojai	21.06.2017	21.06.2022	1 <sup>st</sup> stage ACP granted

20.	Shri Nayan Jyoti Sarma, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon	07.07.2017	07.07.2022	1 <sup>st</sup> stage ACP granted
21.	Shri Akhtabul Ala, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	28.06.2017	28.06.2022	1 <sup>st</sup> stage ACP granted
22.	Smti Barnani Goswami, Chief Judicial Magistrate, Bajali	31.07.2017	31.07.2022	1 <sup>st</sup> stage ACP granted
23.	Shri Abdus Sattar, Chief Judicial Magistrate, Biswanath	03.07.2017	03.07.2022	1 <sup>st</sup> stage ACP granted
24.	Smti Panchali Shyam, Counsellor, Family Court, No.1, Kamrup (M), Guwahati	29.06.2017	29.06.2022	1 <sup>st</sup> stage ACP granted
25.	Shri Parvez Ahsan Choudhury, Chief Judicial Magistrate, Dhemaji	10.07.2017	10.07.2022	1 <sup>st</sup> stage ACP granted

**(B) Officers in Grade-III of the Assam Judicial Service ,who are granted  
1<sup>st</sup> stage ACP in Grade-III**

Sl. No	Name of the Officers	Date of Joining in Grade-III	Date of entitlement 1 <sup>st</sup> ACP	ACP granted
1.	Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (M), Gohpur	30.07.2014	30.07.2019	1 <sup>st</sup> stage ACP granted
2.	Shri Abhijit Saikia, Sub-Divisional Judicial Magistrate (M), Bokakhat	09.03.2016	09.03.2021	1 <sup>st</sup> stage ACP granted
3.	Shri Biswadeep Baruah, Sub-Divisional Judicial Magistrate (M), Dhakuakhana	21.01.2016	21.01.2021	1 <sup>st</sup> stage ACP granted
4.	Smti Zubeer Chaliha, Sub-Divisional Judicial Magistrate (M), Sarupathar	12.01.2016	12.01.2021	1 <sup>st</sup> stage ACP granted
5.	Shri Iqbal Alam Fanaji SDJM (M), Bokajan, Karbi Anglong	29.02.2016	29.02.2021	1 <sup>st</sup> stage ACP granted
6.	Smti Dhanjeeta Das, Sub-Divisional Judicial Magistrate (S), Morigaon	12.01.2016	12.01.2021	1 <sup>st</sup> stage ACP granted